

(b) if so, the reaction of Government thereto?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** (a) Yes, Sir.

(b) It is considered that corridor type I class coaches afford greater safety to passengers, especially in a moving train, since the corridor passage allowing free movement from end to end of the coach enables passengers, in case of necessity, to call out for and obtain help from any portion of the coach. This advantage will be greater when, in course of time, corridor coaches of rake formation are connected by vestibule passage from one coach to another.

Instructions have been reiterated to the Railways that they should ensure that an attendant travels in each corridor type I class Coach.

#### **Bikaner Railway Station**

**3. Shri Karni Singhji:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 308 on the 30th April, 1962 and state:

(a) the progress since made in the matter of construction of the Retiring Rooms and Refreshment Room at Bikaner Station?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** Plans for provision of retiring and refreshment rooms at Bikaner station are under finalisation. The Railway is being asked to undertake the work expeditiously.

#### **P. & T. Circle, Madhya Pradesh**

**4. Shri Hari Vishnu Kamath:** Will the Minister of Post and Telegraphs be pleased to state:

(a) the progress made in the direction of setting up a separate Posts and Telegraphs Circle for Madhya Pradesh; and

(b) at what stage the matter rests?

**The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati):** (a) and (b). Land for construction of Office building and residential quarters has already been acquired but further action for the construction could not be taken for want of funds due to emergency. The question of provision of funds for the purpose during the year 1964-65 is under consideration.

#### **Felling of Trees**

**5. Shri Hari Vishnu Kamath:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether reports have been received that wanton or illicit felling of trees is on the increase in the country;

(b) whether attention of Government has been drawn to a suggestion made by the Prime Minister that wanton tree cutting should be made punishable with imprisonment for life; and

(c) the measures taken or proposed to be taken by Government to check the same?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) While no specific reports have been received by the Government of an increase in the wanton or illicit felling of trees, the matter has been referred to at the meetings of the Central Board of Forestry by a number of participants.

(b) and (c). The Government is not aware of the suggestion made by the Prime Minister that wanton cutting of trees should be made punishable with imprisonment for life. On the